

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI

REVISED LIST OF BUSINESS

Monday, 15 January 2018 / 25 Paush, 1939 (Saka)

2:00 P.M.

NATIONAL SONG-VANDE MATARAM

1. Obituary Reference:

House to observe two minutes silence on the sad demise of :

1. Ch. Prem Singh, Former Speaker of the Legislative Assembly of NCT of Delhi.
2. Sh. B.L. Joshi, Former Lieutenant Governor of NCT of Delhi.

2. Special Mention (Rule 280): The following Members to raise matters under Rule-280 with the permission of the Chair:

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|---------------------------|--------------------------------|
| 1. Shri Naresh Balyan | 6. Ms. Bandana Kumari |
| 2. Shri Jagdish Pradhan | 7. Shri Sharad Kumar |
| 3. Ms. Alka Lamba | 8. Shri Akhilesh Pati Tripathi |
| 4. Shri Om Prakash Sharma | 9. Shri Jitender Singh Tomar |
| 5. Shri Vijender Gupta | 10. Sh. Rajesh Gupta |

3. Papers to be laid on the Table:

- I. **Shri Manish Sisodia, Hon'ble Deputy Chief Minister** to lay copies of the **Annual Report of the financial year 2015-16 in r/o Ambedkar University Delhi.** (Hindi & English Version).
- II. **Shri Rajendra Pal Gautam, Hon'ble Minister of SC/ST & Co-operative** to lay copies of the **Annual Report of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC)** for the Year 2016-17.
- III. **Shri Kailash Gahlot, Hon'ble Minister of Transport** to lay copies of Reports and Notifications on the Table of the House (Hindi & English Version).
 - I. 8th Annual Report of Geospatial Delhi Ltd. for 2015-16 alongwith abstract of Balance Sheet in Urdu & Punjabi.
 - II. Separate Audit Report of DTC for 2015-16.
 - III. Annual Accounts of DTC for 2015-16 and Delay & Review Statement of DTC for 2015-16.
 - IV. Annual Accounts and Audit Report of DTC Employees provident Fund Trust for 2014-15.
 - V. Notification No. F.Sectt/11/75/Tpt/1997/Part-III/203 dt. 06/09/2017 regarding repeal of Notification No. F. Sectt/11/75/Tpt/1997/Part-III/04 dt. 07/01/2014 and F. Sectt/11/75/Tpt/97/975 dt. 18/02/2003 related to use of beacon lights on vehicles.
 - VI. Notification No. F. Sectt/11/75/Tpt/1997/Part-III/256 dt. 01/12/2017 regarding amendment/omission in rule 97 of the Delhi Motor Vehicles Rules, 1993 related to beacon lights on vehicles.
 - VII. Notification No. F. 17(330)/Plg./Tpt/2015/293 dt. 12/12/2017 regarding addition of three members in the State Road Safety Council.
 - VIII. Notification No. F. 21/60/Secy/STA/2009/06 dt. 04/01/208 regarding reconstitution of the State Transport Authority in GNCTD.
- IV. **Shri Satyendar Jain, Hon'ble Minister of Power** to lay copies of Notification on the Table of the House (Hindi & English Version).
 - I. Annual Accounts for the Year 2016-2017 of DERC.
 - II. Annual Report of Delhi Transco Ltd. for 2015-16.
 - III. 15th Annual Report of Pragati Power Corporation Ltd. for 2015-16.
 - IV. Summary of 15th Annual Report of Pragati Power Corporation Ltd. (Punjabi & Urdu) for 2015-16.
 - V. 15th Annual Report of Indraprastha Power Generation Company Ltd. for 2015-16.

- VI. Summary of 15th Annual Report of Indraprastha Power Generation Company Ltd. (Punjabi & Urdu) for 2015-16.
- VII. Summary of Annual Report of Delhi Transco Ltd. (Punjabi & Urdu) for 2015-16.
- VIII. 15th Annual Report of Delhi Power Company Ltd. for 2015-16.
- IX. Summary of 15th Annual Report of Delhi Power Company Ltd. (Punjabi & Urdu) for 2015-16.
- X. DERC Regulation Notification, Delhi dt. 31, Jan, 2017- No.F.3(472)/Tariff/Engg./DERC/2016-17 /5475/2216.
- XI. Delhi Electricity Regulatory Commission (Supply Code and Performance Standards) Regulations, 2017 Notification No. 17(85) /Engg./ DERC/15-16/5109/999 dated 17.08.2017.
- XII. Delhi Electricity Regulatory Commission (Business Plan)Regulations, 2017 Notification No.F.3(512)/Tariff/DERC/2016-2017/5750/1082 dated 01.09.2017.
- XIII. Notification,”(Treatment of Income from other Business of Transmission Licensee and Distribution Licensee)(First Amendment) Regulations 2017”- No.F.3(470) /Tariff-Engg./DERC/2016-17/5435/1729 dt.27/11/2017.
- XIV. Corrigendum No. F.17 (85)/Engg./DERC/2015-16/C.F.No. 5109/1428 dated 13.10.2017 (Supply Code and Performance Standards Regulations, 2017.
- XV. Corrigendum No.F.3(472) /Tariff/Engg./DERC/ 2016-17/5475/2490 dated 10.03.2017 (Terms and conditions for Determination of Tariff of DERC).

4. Introduction of Bill :

Shri Kailash Gahlot, Hon’ble Minister Law & Administrative Reforms to introduce ‘**The Delhi Right to Information (Repeal) Bill, 2018**’ (Bill No. 01 of 2018) with the leave of the House.

5. Short Duration Discussion (Rule-55) :

Shri Madan Lal

Shri Vishesh Ravi

Shri Anil Bajpai

To initiate discussion on “**issues arising out of sealing of commercial premises by Municipal Corporations of Delhi.**”

Delhi
15 January 2018

Prasanna Kumar Suryadevara
Secretary

विधान सभा
राष्ट्रीय राजधानी क्षेत्र दिल्ली
संशोधित कार्यसूची
सोमवार, 15 जनवरी, 2018/पौष 25, 1939 (शक)
2.00 बजे अपराह्न
राष्ट्रगीत-वन्दे मातरम्

4. **निधन संबंधी उल्लेख :** सदन द्वारा
1. चौ. प्रेम सिंह, दिल्ली विधान सभा के भूतपूर्व अध्यक्ष
 2. श्री बी.एल.कपूर, दिल्ली के पूर्व उपराज्यपाल
के दुःखद निधन पर शोक संवेदना व्यक्त की जायेगी तथा दिवंगत आत्माओं के सम्मान में दो मिनट का मौन धारण किया जायेगा।
5. **विशेष उल्लेख (नियम-280) :** निम्नलिखित सदस्यों द्वारा अध्यक्ष महोदय की अनुमति से नियम-280 के अंतर्गत विशेष उल्लेख के मामले उठाये जायेंगे:-
1. श्री नरेश बाल्यान
 2. श्री जगदीश प्रधान
 3. सुश्री अलका लाम्बा
 4. श्री ओम प्रकाश शर्मा
 5. श्री विजेन्द्र गुप्ता
 6. श्रीमती बंदना कुमारी
 7. श्री शरद कुमार
 8. श्री अखिलेश पति त्रिपाठी
 9. श्री जितेन्द्र सिंह तोमर
 10. श्री राजेश गुप्ता
6. **सदन पटल पर प्रस्तुत किये जाने वाले कागजात:**
श्री मनीष सिसोदिया, माननीय उप मुख्यमंत्री, श्री राजेन्द्र पाल गौतम, माननीय अनुजाति/जनजाति एवं सहकारिता मंत्री, श्री कैलाश गहलौत, माननीय परिवहन मंत्री एवं श्री सत्येन्द्र जैन, माननीय उर्जा मंत्री अपने विभागों से संबंधित अंग्रेजी की कार्यसूची में दर्शाई गई अधिसूचनाओं की अंग्रेजी-हिन्दी प्रतियां सदन पटल पर प्रस्तुत करेंगे।
7. **विधेयक का पुरःस्थापन :**
श्री कैलाश गहलौत, माननीय कानून एवं प्रशासनिक सुधार मंत्री सदन की अनुमति से “दिल्ली सूचना का अधिकार (निरसन) विधेयक, 2018” (वर्ष 2018 का विधेयक संख्या-01) को पुरःस्थापित करेंगे।
8. **अल्पकालिक चर्चा (नियम-55):**
श्री मदन लाल
श्री विशेष रवि
श्री अनिल बाजपेयी
“दिल्ली नगर निगमों द्वारा व्यवसायिक परिसरों की सीलिंग से उत्पन्न मुद्दों” के संबध में चर्चा प्रारम्भ करेंगे।

दिल्ली
15 जनवरी, 2018

प्रसन्ना कुमार सूर्यदेवरा
सचिव